

ITEM NO.14

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 173/2026

RUPANSH SEHGAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 38749/2026 - EX-PARTE AD-INTERIM RELIEF

Date : 16-02-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) :Mr. S.D. Mishra, Adv.
Mr. A.J. Ashish, Adv.
Mr. K. B. Upadhyay, Adv.
Mr. S.N. Tripathi, Adv.
Ms. Pinki Tiwari, Adv.
Mr. Rajesh Kumar Pandey, Adv.
Mr. Ashish Kumar Rai, Adv.
Ms. Ratna Kumari, Adv.
Mr. Pushkar Anand, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioner submits that the identical matters are pending consideration before this Court in which notice has been issued. However, without examining the same we cannot issue notice in this matter.

2. In view of the statement of the learned counsel for the petitioner, let the present Writ Petition be posted along with Writ Petition (C) No. 1216 of 2023 for further consideration.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR